

SPECIAL BENCH

ITEM NO.180

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.42/ALD/2021

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOHIT MITTAL V/S CARDINAL TECHNOLOGY SOLUTIONS PVT LTD & ORS.
UNDER SECTION	213 & 241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv.

: For the Petitioner

Sh. Shaurya Mitra alongwith

: For the Respondent No. 1-6

Sh. Bharvi Thakur &

Sh. Kartikey Nayyar, Advs.

ORDER

- 1. Ld. Counsel representing the parties are present through VC.**
- 2. This being a Special Bench, at the request of the learned Counsels for both the parties, the matter is adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*